

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/69(CHE)/2021
IN
PETITION NUMBER : CP/69(CHE)/2021
NAME OF THE PETITIONER : Ramu Annamalai & 2 Ors
NAME OF THE RESPONDENTS : G I Technology Pvt Ltd & Anr
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Counsel for the Applicant is represented by Ld. Counsel Mr. E.K. Kumaresan.
Counsel for R2 is led by Ld. Senior Counsel Mr. P.H. Arvindh Pandian.

At the request of both the parties, list this matter on **15.09.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs